

(c) whether the present Director General of CCRT does have minimum educational qualifications?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) The minimum (essential) educational qualification prescribed for the post of Director General, CCRT is a good academic record with First Class or High Second Class Post Graduate degree in Cultural Anthropology/Ancient History/Indian Art.

(c) No. At the time of appointment of the present Director General, CCRT, the then Chairman of CCRT, had proposed relaxation of the minimum essential qualifications and experience prescribed for the post, whereafter the Departmental Promotion Committee in its meeting held on January 21, 1998, reviewed his CRs and decided to appoint him as Director General, CCRT.

Conservation of Kailasanatha Temple

605. SHRIMATI HEMA MALINI: Will the PRIME MINISTER be pleased to state:

(a) whether Government is contemplating to conserve and restore Kailasanatha temple at Uttaramerur in Kanchipuram district, Tamil Nadu built in Eighth century;

(b) if so, the details thereof and by when the work is expected to be completed and at what cost; and

(c) the agency which has been entrusted with the job?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) No, Sir. The Kailasanatha temple at Uttaramerur in Kanchipuram is not a centrally protected monument.

(b) and (c) Do not arise.

Re-nomination of Majuli as World Heritage Site

606. SHRI BIRENDRA PRASAD BAISHYA: Will the PRIME MINISTER be pleased to state:

(a) whether Government would re-nominate Majuli for inscription as World Heritage Site under Cultural Heritage category once again;

(b) if so, the details thereof; and

(c) the salient outcome of the recent review by Hon'ble Prime Minister on the re-nomination of Majuli?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Yes Sir, as a follow up of the Prime Minister's interaction with Satradhikars of Majuli island, Jorhat District, Assam, in August 2008, the process for its re-nomination for inscription in the World Heritage List of UNESCO under "cultural category" has been initiated. A consultant is being appointed for the

preparation of its nomination dossier which would, inter-alia, bring out its Outstanding Universal Value (OUV). International Council of Monuments and Sites (ICOMOS), an advisory body of UNESCO for World Heritage inscriptions, would also be invited for site visit to evaluate and ascertain the OUV of Majuli island.

Revenue from Tickets for Monuments

607. SHRI AMIR ALAM KHAN: Will the PRIME MINISTER be pleased to state:

- (a) the details of those protected monuments in the country where ticket is being levied;
- (b) the revenue earned through the sale of tickets each year during the last five years and till date; and
- (c) the total amount spent on renovation and maintenance of these monuments during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) There are 116 ticketed monuments under the Archaeological Survey of India. Their details are given in the Statement (See below).

(b) The revenue collected through the sale of tickets during the last last five years (financial year) and from April to June, 2009, is as under:

Year	Amount (Rupees in Crores)
2004-05	Rs.52.19
2005-06	Rs.51.75
2006-07	Rs.59.95
2007-08	Rs.71.46
2008-09	Rs.66.68
2009-10 (April to June 2009)	Rs.10.26

(c) The amount spent on renovation and maintenance of these monuments during the said period is as under:

Year	Amount (Rupees in Crores)
2004-05	Rs.22.10
2005-06	Rs.22.78
2006-07	Rs.29.35
2007-08	Rs.31.29
2008-09	Rs.31.86
2009-10 (April to June 2009)	Rs.08.42